

LOK SABHA
UNSTARRED QUESTION No. 624
TO BE ANSWERED ON 19.12.2017

Revival of PSUs

624: SHRI P. KARUNAKARAN:
SHRI DUSHYANT CHAUTALA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Public Sector Undertakings (PSUs) registered in the country as on 31st October, 2017 and the number of such PSUs earning profits;
- (b) the details regarding the total number of sick PSUs identified by the Government for the last three years across the country including the State of Haryana;
- (c) whether the Board for Reconstruction of Public Sector Enterprises has recommended revival or closure of sick PSUs during the said period ;
- (d) if so, the details thereof along with the number of PSUs closed down/revived; and
- (e) the steps taken by the Government to turn loss making companies into profit making units?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI BABUL SUPRIYO)

(a): As per Public Enterprises Survey 2015-16 that was laid in the Parliament on 21.3.2017, 320 Central Public Sector Enterprises (CPSEs) were registered in the country as on 31.3.2016. Out of the 320 CPSEs, 165 CPSEs incurred profit during the year 2015-16.

(b) to (d): Department of Public Enterprises has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs)". As per the guidelines, the administrative Ministries/ Departments are responsible for identifying & monitoring sick/incipient sick/weak CPSEs functioning under their control and take timely redressal measures.

In accordance with the decision of the Government on 7.10.2015, the erstwhile Board for Reconstruction of Public Sector Enterprises (BRPSE) was wound up vide DPE notification dated 9th November 2015. All matters relating to sick/ loss making CPSEs including their revival are dealt by the concerned administrative Ministries/Departments. The last meeting of the Board of BRPSE was held on 30.4.2014. Since then, no recommendation has been made by BRPSE.

(e): The concerned administrative Ministries / Departments of CPSEs take measures for revival of loss making CPSEs on case to case basis.
